

(b) It is not possible to specify the exact period required for providing adequate space for the two offices referred to in (a) above. Bilaspur Telegraph Office is located in a Government building. Steps are afoot to acquire land in the close vicinity of the existing building in order to extend the same. Raigarh Post Office is located in a building belonging to the State Government of Madhya Pradesh. The question of extending the present building is being vigorously pursued with the State Government.

Delivery of Telegrams and Express Letters

1822. **Shri H. N. Mukerjee:** Will the Minister of Communications be pleased to state:

(a) the number of post offices and/or sub-post offices where there are no messengers for delivery of telegrams and express letters;

(b) whether it is a fact that no such messengers are employed in Dainhat Sub-Post Office, Burdwan District, West Bengal;

(c) whether complaints have been received regarding delayed delivery of express letters addressed to Dainhat Sub-Post Office; and

(d) what arrangements are made for delivery of telegrams and express letters in Dainhat and similarly situated Post Offices?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) about 2,000.

(b) Yes.

(c) No complaints received in the last six months.

(d) In offices where the employment of a separate messenger for the delivery of telegrams and express letters is not justified the same are delivered through postal officials or hired *mazdoors*.

Directorate-General of Resettlement and Employment

1823. **Shri H. N. Mukerjee:** Will the Minister of Labour be pleased to state:

(a) the number of employees of all categories under the Directorate-General of Resettlement and Employment at present;

(b) whether it is a fact that the Committee on the Training and Employment Services recommended in 1954 that the Organisation should be declared permanent without further delay;

(c) whether it is a fact that while the day-to-day administration of the Employment Exchanges has been handed over to the States, the Union Government retain authority in regard to policy co-ordination and general supervision; and

(d) the steps, if any, that have been taken to assure permanency of employment to staff of the Organisation?

The Minister of Labour (Shri Khan-dubhai Desai): (a) 4,737.

(b) yes.

(c) After the transfer of administration the Central Government will be responsible only for laying down of policies and standards and for general coordination.

(d) It has been proposed to the State Governments that they should make not less than 60% of the staff permanent.

रेलवे के लिये लकड़ी की खरीद

१८२४. श्री सु० चं० सोषिया : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे के इस्तेमाल के लिये १९५५-५६ में अन्दमान से कुल कितने मूल्य की लकड़ी खरीदी गई; और

(ख) इसी अवधि में भारत के अन्य भागों में स्थित जंगलों से कितने मूल्य की लकड़ी खरीदी गई?

रेलवे तथा परिवहन मंत्री (श्री लाल बहादुर शास्त्री) : (क) १४.६ लाख रुपये ।

(ख) ४.९५ करोड़ रुपये ।

Train Punctuality

1825. **Shri H. G. Vaishnav:** Will the Minister of Railways be pleased to state:

(a) the number of express and passenger trains which ran according to scheduled time-table during April to July, 1956 on the Kachiguda-Manmad metre gauge line of the Central Railway;

(b) if the majority of trains are found running late, what ways and means are being considered to maintain their regularity; and

(c) the reasons for the late running of the trains almost every day during the said period?

The Minister of Railways and Transport (Shri Lal Bahadur Shastri) : (a) Out of a total of 244 Express and 488 Passen